

Creation of a cultural cadre

3731. DR. R. LAKSHMANAN: Will the Minister of CULTURE be pleased to state:

- (a) whether any proposal is pending with Government to create a Cultural Cadre for the better administration of cultural heritage and other related matters; and
- (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) and (b) No, Sir. However, the High Powered Committee appointed to review the constitution and working of Akademies/ Institutions under Ministry of Culture, in its report, has recommended a cultural administration pool of 50 positions of young people to be created in the Ministry of Culture to work in the Ministry and in Institutions under the Ministry.

Proposal for World Heritage lists from UNESCO

3732. SHRI PANKAJ BORA: Will the Minister of CULTURE be pleased to state:

- (a) whether Government has received proposal from UNESCO to consider some sites in the World Heritage Lists; and
- (b) if so, the details of the sites and proposed sites to be considered as Heritage?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) No, Sir. Government has not received any such proposal from UNESCO.

- (b) Does not arise.

Deaths in judicial custody

3733. SHRI AVINASH PANDE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government maintains any record of persons who died in judicial custody, encounter killings and other extra judicial killings by Central and State police and paramilitary forces;
- (b) if not, the reasons therefor;
- (c) if so, the State-wise break-up of persons died in the past one year in such extra-judicial killings;
- (d) how many law enforcement officials in police and paramilitary forces are currently implicated in such extra-judicial killings and the State-wise breakup thereof; and